

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M.S. AZMI
COURT 01 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 31-08-2020

Sr . N o.	Suit No.	Title	Name of Advocates	Stage of the suit
1.	Suit No. 110070/99	Smt. Sangitadevi Amji Mishra Vs Shyamshankar Shripat Mishra	Aditya Pratap & Tripathi	Order
2.	Suit No. 4497/10	Baburay P Salunke V/s Lok Housing & Constructions Ltd	Lambay & Co. Pravin Mehta and Mithi and co.	H.CT TIME BOND
3.	Suit No. 4018/02	Shri. Mahadev Pandurang Kambekar Ors. V/s Shri Arvind Mangilal Shah Ors.	Rajeshwar MS Lega Apes	Argument
4.	Suit No. 7773/98	Toshee Builders V/s Sukharibai S Bhandari & Ors.	Dave & Co. RB Khanolkar	Argument
5.	317/14	Mrs. Manisha T. More V/s Krishna Developers & Anr.	Manish Pabale & P.M. Shah	Framing Issue
6.	2669/15	Mr. Bhanji Ranchhod Patel V/s Mary Stanny Gomes & Ors.	K.R Tiwari & Co.	Framing Issue
7.	1477/16	Mr. Wakil Ahmed S/o. Khalil Ahmed V/s Mr. Firoz Shaikh	Shrirang Paranjape	Framing Issue

Sheristedar
Court Room No. 01